

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT. NO- II**

(16) C.P. (IB)-3242(MB)/2018

CORAM:

**SHRI. RAJASEKHAR V. K
MEMBER (Judicial)**

**SHRI RAVIKUMAR DURAISAMY
MEMBER (Technical)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON **13.02.2020**

NAME OF THE PARTIES: Coastal International Pvt. Ltd.

V/s

AT & F India Fabricators Pvt Ltd.

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. Learned Counsel for the parties present.
2. Learned Counsel for the Corporate Debtor is directed to file reply to the present Petition within seven days. Copy of the Reply shall be served in advance on the Counsel for the Operational Creditor before the next date of hearing.
3. List this matter on **19.03.2020**.

Sd/-

**RAVIKUMAR DURAISAMY
Member (Technical)**

13.02.2020
Sushil

Sd/-

**RAJASEKHAR V.K
Member (Judicial)**